

(2)

Central Administrative Tribunal  
Principal Bench, New Delhi

O.A.No.1213/2001

Tuesday, this the 15th day of May, 2001

Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Smt. Chandrawati, W/O Sh. Man Singh  
R/O 174/2, Lampur, Delhi.
2. Smt. Shakuntla, W/O Sh. Mohan Singh  
R/O EE-2381, Jhangir Puri, New Delhi.
3. Smt. Geeta, W/O Sh. Jagdish Singh,  
R/O 1916, Mohammadpur, Narela, Delhi.
4. Ram Darsan, S/O Sh. Dara Singh  
R/O R-52, Swantarta Nagar, Narela, Delhi.
5. Ravinder Kumar, S/O Sh. Kishan Lal  
R/O 277, Lampur, Delhi.
6. Shanker Mali,  
R/O Ekta Vihar, Kusht Ashram,  
Tahirpur, Shahdara, Delhi-95.

..Applicants

(By Advocate: Shri Yogesh Sharma)

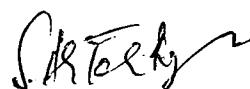
Versus

1. Govt. of NCT of Delhi through  
The Chief Secretary  
Old Sectt., Delhi.
2. The Director,  
Directorate of Social Welfare,  
I, Canning Lane, K.G. Marg,  
New Delhi-1.
3. Sr. Supdt. (Admn.)  
Directorate of Social Welfare  
GLNS Complex, Delhi Gate, N. Delhi.

..Respondents

O R D E R (ORAL)

On application being made, the OA is dismissed as withdrawn with liberty to the applicants to file fresh OA, if so advised. No costs.



(S.A.T. Rizvi)  
Member (A)

/sunil/